

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1238

ANSWERED ON:08.08.2011

CONFERENCE ON CLIMATE CHANGE

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the government is contemplating to change its view in regard to climate change;
- (b) if so, the details thereof and the reasons therefore;
- (c) the efforts being made by the government to build national consensus in regard to Copenhagen Conference on Climate Change;
- (d) whether developed countries have agreed to pay for cap on emission growth; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS

(SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) India's stand on climate change is fully in accordance with the principles and provisions of the United Nations Framework Convention on Climate Change. At the Cancun Conference on Climate Change, developing countries including India have agreed to take nationally appropriate mitigation actions that will be voluntary in nature and will be taken in the context of sustainable development, supported and enabled by technology, financing and capacity building. This is consistent with India's announcement of its domestic mitigation goal of reducing emission intensity of its Gross Domestic Product (GDP) by 20-25% by 2020 in comparison with 2005 level. India's Five Year plans are aimed at promoting sustainable growth and achieving this objective.

(c) Prime Minister's Council on Climate Change, which is a high level body comprising of Ministers, representatives of government and civil society and eminent persons from across a wide spectrum of society, meets from time to time to oversee and guide the approach to climate change policy in the country. Government policy in this regard is formulated through inter-ministerial consultations in which inputs from various stakeholders are taken into account.

(d & e) Under the Cancun Agreements reached in December 2010, developed countries have agreed to provide US\$ 30 billion as fast start funds for meeting adaptation and mitigation needs in developing countries during 2010 -2012. They have also agreed to mobilize US\$ 100 billion per year by 2020 to address such needs. Negotiations on evolving appropriate institutional mechanisms for delivery of such financial resources, including through the Green Climate Fund, are underway in the multilateral fora.